

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.438**  
**CP/107/ND/2020**

**IN THE MATTER OF:**

Satendra Singh Tomar	...	Applicant
Versus		
Krishna SahilConstructions Private Ltd.	...	Respondent

**Under Section 213**

**Order delivered on 23.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**28.05.2024.**

**-SD-**  
**Court Officer**